

ITEM NO.101

COURT NO.10

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1890-1891/2010

ASSOCN. OF VASANTH APPTS. OWNERS

Appellant(s)

VERSUS

V. GOPINANTH AND ORS.

Respondent(s)

([PART-HEARD BY HON'BLE K.M. JOSEPH AND HON'BLE PAMIDIGHANTAM SRI NARASIMHA, JJ.])

WITH

C.A. No. 7334/2013 (XII)

C.A. No. 7847-7848/2013 (XII)

W.P.(C) No. 591/2015 (X)

Date : 01-12-2021 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

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UPON hearing the counsel the Court made the following
O R D E R

Part-heard.

List the matters tomorrow, 2nd of December, 2021.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
BRANCH OFFICER